Annexure-3

Name of the Corporate Debtor: M/s KUTE SONS FRESH DAIRY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 26.06.2025 List of Creditors as on: 14.08.2025

Secured financial creditors (other than financial creditors belonging to any class of creditors) $(Amount\ in\ \overline{\ast})$

SI.	Name of	lame of Details of claim		Details of claim admitted						Amount of		Amount of claim		Details of Security Held	Remarks, if any
No.	Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by		Whether related	% of voting	contingent claim	Mutual dues,	not admitted	under verification		
						security interest	by guarantee	party?	share in CoC		that				
											may be set- off				
	con paral stress	40.07.2025	27.54.70.470.00	27.54.70.470.00	Franciska da				400.000/					Note of Codbala	Th
1	CSB Bank Limited	10.07.2025	37,54,70,470.09	37,54,70,470.09	Financial Creditor			N.A	100.00%	N.A	N.A				The amount claimed by the Financial Creditor ha
															been Admitted by the
															Interim Resolution
															Professional based on th
															documents submitted by
															the financial creditor.
															une miancial creditor.

NOTES

1 SECURITY INTEREST

a. Mortgage of:

b.Hypothecation of i. 25000 sq. mtr. Industrial land with plant and machinery at Gat No. 120/4. 120/3 & 304, Jawkhede All book debts and securities

in its godowns.

Khalasa, Tal.- Pathardi, Dist.-Ahemadnagar owned by Fresh N Natural Dairy Farms Pvt. Ltd. Pune & belonging to the Corporate Debtor ii. and/or all fixed assets, goods and

Promoter Directors. 6500 sq. mtr. Open land at R. S. No. 53/1 (Part), Behind Tirumala head office, near State Bank of assets of the Corporate Debtor kept India, Beed Kurla Road, Bahirwadi, Dist.-Beed owned by Mr. Suresh Kute. iii. Total land admeasuring about 21599.50 Sq. fts. i.e. 2007.38 sq. mtrs. out of the land property bearing S. No. 44, Plot No. A, B, B-1, C and D, Grampanchayat, Kramkant-6932, 6746, 6757, 6929, 6931 (New Number) situated at Village Bahirwadi, Taluka Beed, District Beed owned by Suresh Kute; and

c. Guarantee

The entire claim amount as mentioned above is covered by Guarantee Agreement dated 16 October 2020 executed by Mrs. Archana Kute, Mr. Suresh Kute, Tirumalla Oil Refinery Private Limited and, Tirumalaa Daairy Limited whereby the guarantors thereby inter alia jointly and severally guaranteeing repayment of all monies at any time payable by the Corporate Debtor to the Financial Creditor.